GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:633
ANSWERED ON:23.07.2015
Drinking Water Schemes
Deka Shri Ramen;Sharma Shri Jugal Kishore;Teacher Smt. P.K.Sreemathi

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the drinking water and sanitation schemes being implemented indicating their components and the funds released and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (b) the mechanism put in place for proper utilisation of funds available;
- (c) whether any time-frame has been fixed for providing safe drinking water and sanitation facilities to the entire population of the country and if so, the details thereof;
- (d) the details of the irregularities found in implementation of these schemes and the action taken thereon, State/UT-wise; and
- (e) the targets fixed and achievements made under these schemes during the said period indicating the reasons for slippages, if any, along with the action taken by the Government in this regard, State/UT-wise?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) Under National Rural Drinking Water Programme (NRDWP), the Ministry of Drinking Water and Sanitation does not release funds scheme wise. States have been delegated with the powers to select, plan and implement the drinking water schemes as per Annual Action Plan. The details of the Schemes being implemented and the cost of the Schemes as per information provided by States on online Integrated Monitoring Information System (IMIS) during last three and current year are at Annexure-I –A to D.

Ministry of Drinking Water and Sanitation administer Swachh Bharat Mission (Gramin), which has been launched on 2nd October, 2014, which aims at attaining a Swachh Bharat by 2nd October 2019. The main provisions under SBM (G) are as under :-

• Provision of Individual household latrines: Incentive of Rs. 9000/- and 3000/- for each toilet (Rs. 10800/- and Rs. 1200/- in case of North Eastern States, Jammu and Kashmir and Special category states) is given by Central and State Government respectively to BPL households and Identified Above Poverty Line (APL) households after they construct and use toilets.

• Construction of Community Sanitary Complexes(Upto 2 lakh per Community Sanitary Complex). Sharing pattern will be 60:30:10 (Centre: State: Community)

• Assistance(Upto 35 lakh per district) to Production Centres of sanitary materials and Rural Sanitary Marts

• Fund for Solid and Liquid Waste Management. A cap of Rs. 7/12/15/20 lakh to be applicable for Gram Panchayats having upto 150/300/500 more than 500 households on a Centre and State /GP sharing ratio of 75:25.

• Provision for IEC will be at 8% of total Project cost, with 3% to be utilised at the Central level and 5 % at State level

• Provision for Administrative Cost will be 2% of the Project cost. Sharing pattern will be 75:25 between Centre and State.

Under SBM(G), funds are not released component-wise. However, State/UT-wise total funds released and utilised during last three years and current year is at Annexure-II.

(b) The IMIS has been strengthened to ensure better financial discipline. Data is now available at the household level and is available in public domain. Monitoring of the programme is also done through field visit by officials.

Moreover, while releasing funds to the States, Utilisation Certificates and Statement of Accounts duly audited by CAG / CAG empanelled CA of earlier released funds are taken into consideration.

- (c) Under the Strategic Plan prepared by Government of India for rural drinking water supply for the period 2011-2022, covering two Five Year Plan periods, the interim goal till 2017 i.e. by the end of 12th Five Year Plan period, is to cover 50% of all rural households with piped water supply and 35% of rural households with household tap connections. By 2022, the goal is to cover 90% of rural households with piped water supply and 80% having household tap connections.
- It has also been aimed to attain Swachh Bharat by 02nd October, 2019 under Swachh Bharat Mission.
- (d) Sometimes complaints are received from various quarters regarding implementation of NRDWP and SBM(G) programme at the State level. As both are State subjects and implemented through the State agencies, complaints are immediately forwarded to respective States/ UTs for appropriate corrective measures. Ministry continuously reviews the programme by holding review meetings/conferences etc. in which no such instance/irregularities has come to the notice of the Ministry where great difficulties are being faced by States/UTs.

(e) As per information provided by States, the targets and Achievements under NRDWP fixed during last three and current year are at Annexure-III. Few of the fully covered habitations slip back to partially covered status due to multiple factors such as depletion of ground water, sources becoming contaminated, increase in population of the habitation etc. Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence no States-wise targets are fixed. However, State/UT-wise achievement in construction of household latrines during last 3 years and current years is at Annexure-IV.